### RAJASTHAN HIGH COURT, JODHPUR

### **ORDER**

No.Estt.(RJS)/159/2025

Date: 09.12.2025

### I

The State Government Order No. F.19(3)Nyay/2022 Dated 08.12.2025 vide which **Shri Rajesh Jain (RJ00399)**, an officer of District Judge Cadre, presently posted as **Presiding Officer**, **Jaipur Development Authority Appellate Tribunal**, **Jaipur** has been transferred/posted as **Judge**, **Family Court No.1**, **Ajmer** vice Shri Mahavir Prasad Gupta (RJ00404), is hereby endorsed for compliance.

### II

The State Government Order No. F.4(1) नविवि/।।/2010-03358
Dated 06.12.2025 vide which **Shri Mahavir Prasad Gupta (RJ00404)**, an officer of District Judge Cadre, presently posted as **Judge, Family Court No.1**, **Ajmer** has been transferred/posted as **P.O.**, **Jaipur Development Authority Appellate Tribunal**, **Jaipur** vice Shri Rajesh Jain (RJ00399), is hereby endorsed for compliance.

**BY ORDER** 

(CHANCHAL MISHRA) REGISTRAR GENERAL

Date: 09.12.2025

#### No.Estt.B2(v)1/2025/6981

Copy forwarded to the following for information and necessary action: -

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.

2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.

- 3. All the sitting Hon'ble Judges at RHC, Jodhpur/Bench, Jaipur through E-mail.
- 4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
- 5. The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.

6. The Secretary, Lokayukta, Sachivalaya, Jaipur.

7. The Dy. Secretary-III to the Government of Rajasthan, Urban Development Department, Jaipur

8. The Accountant General, Rajasthan, Jaipur.

- 9. The Registrar General/Registrar (Vig.)/(Admn.)/(Admn. Subordinate Court)/(Rules)/(Class.)/ (Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar HQ. at Delhi.
- 10. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur/Member Secretary, Rajasthan State Legal Services Authority, Jaipur.

11. The concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Officers/Posts/Courts/Treasury Officers in your Judgeship as per direction issued vide this office letter No 17022 dated 08.10.2015.

12. The Director, Rajasthan State Judicial Academy, Jodhpur.

Personal File/ Confidential/ RJS Leave/ A.A.O.(Pension/Budget)

> (CHĂŃCHAL MISHRA) REGISTRAR GENERAL

# राजस्थान सरकार विधि एवं विधिक कार्य विभाग

क्रमांक प.19(3)न्याय / 2022

जयपुर दिनांकः 08.12.2025

## ::आदेश::

माननीय उच्च न्यायालय की अनुशंसा पर राज्य सरकार द्वारा जिला न्यायाधीश संवर्ग के निम्नलिखित न्यायिक अधिकारी को निम्नानुसार तालिका में उनके नाम के आगे कॉलम नं0—4 में प्रदर्शित पद पर एतद्द्वारा पदस्थापित/नियुक्त किया जाता है:—

S. N.	NAME OF OFFICER SARVA SHRI/MS.	PRESENT POST	PLACE OF POSTING	VICE SARVA SHRI/MS./DR.
1	2	3	4	5
1	RAJESH JAIN (RJ00399)	PRESIDING OFFICER, JAIPUR DEVELOPMENT AUTHORITY APPELLATE TRIBUNAL, JAIPUR	JUDGE, FAMILY COURT NO.1, AJMER	MAHAVIR PRASAD GUPTA (RJ00404)

राज्यपाल की आज्ञा से

# (ब्रजेन्द्र जैन) प्रमुख शासन सचिव, विधि

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेत् प्रेषित है:-

- 1. विशिष्ठ सहायक, माननीय विधि मंत्री महोदय, राजस्थान सरकार, जयपुर।
- 2. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक पी.ए. /आरजी/8()/2025/6866 दिनांक 03.12.2025 के क्रम में।
- 3. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
- 4. संबंधित अधिकारी की निजी पत्रावली।
- 5. रक्षित पत्रावली।

प्रमुख शासन सचिव, विधि

Document certified by BRAJENDRA KUMAR JAIN <judgeCBI2015@gm\_m\_com>.

Digitally Signed by BrAJENDRA KUMAR JAM Designation Principal Secretary To Government

Date :08-12-2025 11:45:13

RajKaj Ref No.: 19240425 eSign DSC





## राजस्थान सरकार नगरीय विकास विभाग

क्रमांकः प.4(1)नविवि / । । / 2010-03358

जयपुर, दिनांकः यथा हस्ताक्षरित

### <u>-:आज्ञाः-</u>

रजिस्ट्रार जनरल, माननीय राजस्थान उच्च न्यायालय, जोधपुर के पत्र कमांक PA/RG/8()/2025/6871 दिनांक 03.12.2025 के अनुसरण में Shri Mahavir Prasad Gupta (RJ00404), जिला जज केंडर के अधिकारी जो वर्तमान में Family Court No. 1, Ajmer के पद पर पदस्थापित है, का पदस्थापन P.O., Jaipur Development Authority Appellate Tribunal, Jaipur के पद पर Shri Rajesh Jain (RJ00399) के स्थान पर एतद्द्वारा तुरन्त प्रभाव से किया जाता है।

राज्यपाल की आज्ञा से,

(डॉ. राष्ट्रदीप यादव) शासन उप सचिव—तृतीय

# प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

- रिजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर को पत्र क्रमांक 6871
   दिनांक 03.12.2025 की अनुपालना में।
- 2. विशिष्ट सहायक, माननीय मंत्री महोदय, नगरीय विकास एवं आवासन विभाग, राजस्थान, जयपुर।
- 3. निजी सचिव, प्रमुख शासन सचिव, विधि एवं विधिक कार्य विभाग, राजस्थान, जयपुर।
- 4. निजी सचिव, प्रमुख शासन सचिव, नगरीय विकास एवं आवासन विभाग।
- पंजीयक, राजस्थान उच्च न्यायालय, जोधपुर / जयपुर ।
- आयुक्त / सचिव, जयपुर विकास प्राधिकरण, जयपुर।
- 7. Shri Mahavir Prasad Gupta (RJ00404), Family Court No. 1, Ajmer.
- 8. Shri Rajesh Jain (RJ00399), P.O., Jaipur Development Authority Appellate Tribunal, Jaipur.
- 9. रक्षित पत्रावली।

Signaturentalid

Digitally signed by Rash adeep Yadav Designation : Reput Secretary To Government

Date: 2025.12.06

:13:39 IST

Reason: Approve

RajKaj Ref No.: 19241499